

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-525(PB)/2021

IN THE MATTER OF:

Sujit Raghunath Desai

.... Applicant/petitioners

v.

Essel Reality Developers Pvt Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.09.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Gaurav Agarwal Adv for Mr. Jatin Zaveri Adv.
with Mr. Neel Kamal Mishra Adv (For Operational
Creditor/Applicant).

ORDER

List on 05.10.2021.

- sd -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Al

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.09.2021
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